NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/155/2016

NAME OF THE PETITIONER(S)

: V. Narayanasamy & 2 Others

NAME OF THE RESPONDENT(S)

: M/s S.R.I Industries Pvt ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Craw Them Kumas A traban Virjay Caunsel for Politiconer Atheben

ORDER

Counsels for both the parties are present and prayed for time to make submissions. At request, time is enlarged. Put up on 05.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

-Sel-**MEMBER (JUDICIAL)**

ghk